

BEFORE THE NATIONAL GREEN TRIBUNAL

KOLKATA

O.A. NO. 187 OF 2023

IN THE MATTER OF



..... APPLICANT

Rakesh Kapoor

VERSUS

.... RESPONDENTS

The State of Bihar & Ors..

REPORT OF THE COMMITTEE CONSTITUTED VIDE ORDER DATED 10.01.2024.

I Sahsh Rian, aged about 37 years, Son of

Mr. Krishna Muvani Prasad Yadav residing at

PATARA TOLA - Tahwal Bigha, P.O. - Sughri, P.S.-

Gonid Pur, District- Patna-800013, do hereby solemnly affirm and state as

follows: -

1. That I am posted as S.D.C. Patna and as such I am well aware of the facts and circumstances of the present matter. I am duly authorized by the competent Authority (Resp. No.-3) to swear the present affidavit and file the report.
2. That the instant matter has been filed by the applicant alleging therein that Gurudwara situated on the banks of the river Ganga is making construction of a Langar Hall, School, Yatri Niwas and other constructions in the floodplain of the river Ganga by filling-up of earth in the Chimney Ghat (Kanganghat) to Jhauganj Ghat. It is stated that

P1-6
A-7-16
82
12-3-24



BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE,
KOLKATA

O.A. NO. 187 OF 2023

IN THE MATTER OF

Rakesh Kapoor

..... APPLICANT

VERSUS

The State of Bihar & Ors..

.... RESPONDENTS

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construction material and debris of old buildings is being used to fill-up the area on the right-hand side of the Chimney Ghat towards Madarsa.

3. That the instant matter was heard on 10.01.2023, when this Hon'ble Tribunal was pleased to implead State of Bihar, through its Chief Secretary, Patna; Bihar State Pollution Control Board, through its Member Secretary, Patna; District Magistrate, Patna; Commissioner, Patna Municipal Corporation, Patna and Harmandir Sahibji Gurudwara Samiti, through its Prabandhak, as Respondent No. 1 to 5, respectively. Also, the Hon'ble Tribunal was pleased to constitute a Committee comprising of: - Senior Scientist, Bihar State Pollution Control Board; District Magistrate, Patna, or his representative not below the rank of Additional District Magistrate, and Commissioner, Patna Municipal Corporation, or his senior representative. The committee was directed to visit the site in question and submit its report with regard to the allegation made in the Original Application.
4. That as per the direction of this Hon'ble Tribunal a three member committee consisting of Sir Arun Kumar, Board Analyst, Bihar State Pollution Control Board, Patna, Sri Satyendra Kumar Mishra, ADM, Special and Sri Surendra Sinha, Chief Municipal Engineer, Patna Municipal Corporation (representative of Commissioner, Patna Municipal Corporation) visited the site in question on 07.02.2024 and made inquiries with respect to the allegation made in the Original Application



and that whether the new construction of langar hall, guest house is within the flood plain area of Ganga River. The land records of the site in question was also examined for the said purpose.

5. That old heritage (new gurudwara) and tourist facilitation center has already been constructed and there is a proposal to construct a School on land situated east to the tourist facilitation center. The land on which construction has been done and the land on which construction is proposed, is at a distance of 500ft. from water channel of the Ganga river. As per the Revenue Map, the parcel of land in question falls in Mauza/Thana No. Sukumarpur/341 and Sabalpur/170. The land falling under Mauza/Thana No. Sabalpur/170 has been surveyed under the Revisional Survey and the land falling under Mauza/Thana No. Sukumarpur/341 has not been surveyed. The said lands have been leased to Respondent no. 05 by the State Government for 30 years vide permission no. 289(6), dated 16.02.2006.

A copy of the inspection report dated 10.02.2024 is annexed and marked as Annexure-A.

6. That it is pertinent to mention here that in Civil Appeal No. 3367 of 2020 filed before the Hon'ble Supreme Court of India, against unauthorized construction on the floodplains of river Ganga in Patna, the Hon'ble Supreme Court of India, directed the Union of India to verify the claims



4,

of unauthorized construction on the floodplains of river Ganga in Patna. The Union of India made available to the State of Bihar a survey map upon which the Hon'ble Supreme Court of India was pleased to direct the State of Bihar to give an assessment on the survey map giving the ground level situation as regards particulars of existing constructions on the floodplains of the river Ganga in Patna and to file a report disclosing therein how the floodplains have been described in the revenue records and if there is any construction within the zone of floodplains of the Ganga.

The State of Bihar, submitted before the Hon'ble Supreme Court of India that it has identified 213 unauthorized constructions adjacent to the river Ganga in and around Patna and steps have been taken to remove these encroachments/constructions.

A copy of the orders passed in Civil Appeal No. 3367 of 2020 is annexed and marked as Annexure-B.

7. That for filing a report in the aforesaid Civil Appeal, the Executive Engineer, Ganga Sone Flood Protection Division, Digha, vide his letter dated 27.12.2023 has reported that the Old heritage at Kanganghat (new Gurudwara) is situated in Active Flood Plain of River Ganga and the Tourist Facilitation Centre can be said to be 'NOT' situated in Active Flood Plain Zone of River Ganga, as the height of the plinth of the



Tourist Facilitation Centre is 50.20 meters and the HFL level has been at 49.82 meter.

A copy of the letter dated 27.12.2023 is annexed and marked as Annexure-C.

8. That in view of aforesaid stated facts it is humbly submitted that Old heritage at Kanganghat (new Gurudwara) is situated in Active Flood Plain of River Ganga and the Tourist Facilitation Centre can be said to be 'NOT' situated in Active Flood Plain Zone of River Ganga.

9. Further it is pertinent to mention here that in compliance of the order passed dated 10-02-2024 under Para-8 & Para-11, notices have been served to respondent numbers 4&5 vide letter no-507 dated 28-02-2024.

A copy of the letter letter no-507 dated 28-02-2024 is annexed and marked as Annexure-D.

10. That I have read the contents of the report and have understood the same and nothing material has been concealed therefrom and the annexures are true copies of their respective original.

107633

AS
7/3/24

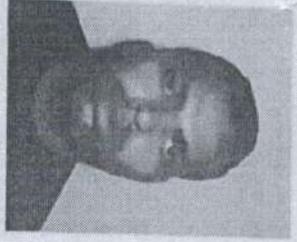
District Magistrate
Patna

3
Oath Commissioner Advocate
AOC. &
PHC. 12-3-24

I solemnly affirmed before me by.....
Who is identified by.....
I have satisfied myself by examining the deponent that he understands the contents of the affidavit which has been read over & explained to him which acknowledges to be correct.
Date.....

Advocate Oath Commissioner
PATNA HIGH COURT
No:-BR/15R/19

Satish Kumar
12/3/24
I identify the deponent
Binod Kumar A/c to
Kulpana Adv
R. no - 2798123
12/3/24



भारत सरकार

Government of India

सतीश रजन

Satish Ranjan

जन्म तिथि / DOB : 15/12/1986

पुरुष / Male

9635 7360 5443



मेरा आधार, मेरी पहचान



भारतीय विशिष्ट पहचान प्राधिकरण

Unique Identification Authority of India

Address:

S/O: Krishna Murari Prasad
Yadav, Gow-Pathra, Tola Tahwal
Bigha, Pathra, Pathra, Nawada,
Sughari, Bihar, 805126

पता:
आत्मज: कृष्ण मुरारी प्रसाद यादव,
गोव-पथरा, टोला तहवाल बिराहा,
पथरा, पथरा, नवादा, सुघरी, बिहार,
805126

Satish Ranjan

9635 7360 5443



1947



help@uidai.gov.in



www.uidai.gov.in



संयुक्त जाँच प्रतिवेदन

माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेन्च, कलकत्ता में दायर O.A. No.-187/2023/EZ राकेश कपूर बनाम बिहार राज्य एवं अन्य में दिनांक-10.01.2024 को पारित आदेश के आलोक में विषयांकित मामले की तथ्यात्मक जाँच करने हेतु सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्वद के पत्रांक-387, दिनांक-07.02.2024 के आलोक में टीम का गठन किया गया है।

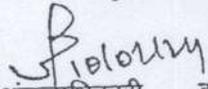
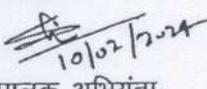
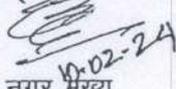
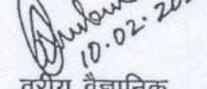
उक्त के आलोक में टीम के सभी सदस्यों द्वारा वादग्रस्त भूखण्ड अभिलेखीय/स्थलीय जाँच किया गया। जाँचोपरान्त प्रतिवेदन निम्न प्रकार है :-

| मौजा/ थाना नं० | खाता सं० | खेसरा सं० | रकबा (एकड़ में) | खतियानी किस्म | भूमि की वर्तमान स्थिति |
|-------------------|----------|-------------|--------------------|--|---|
| सुकुमारपुर/341 | 342 | 892 | 2.00 | बिहार सरकार गैरमजरूआ, किस्म-सोता | परती (मिट्टी/राविश भरा हुआ) |
| सबलपुर/170 | | असर्वेक्षित | 1.95 | असर्वेक्षित भूखण्ड | अंश भाग पर ट्यूरिज्म सेन्टर बना हुआ है तथा अंश भाग परती है, जिस पर राविश भरा हुआ है। |

उपरोक्त वर्णित भूखण्ड वर्तमान समयानुसार गंगा नदी के जलधारा से लगभग 500 फीट की दुरी पर अवस्थित है, जिसे गुरुद्वारा कंगन घाट की ऐतिहासिक एवं पवित्रता के मद्देनजर उसके सौंदर्यीकरण हेतु तख्त श्री हरिमंदिर जी साहिब प्रबंधन समिति, पटना सिटी के साथ राजस्व विभागीय स्वीकृत्यादेश सं०-289(6), दिनांक-16.02.2006 के आलोक में 30 (तीस) वर्षीय लीज पर बन्दोबस्त है। प्रश्नगत भूखण्ड राजस्व नक्शा के अनुसार मौजा-सबलपुर, थाना नं०-170 की असर्वेक्षित भूखण्ड तथा मौजा-सुकुमारपुर, थाना नं०-341, भूखण्ड रिविजनल सर्वे के अनुसार सर्वेक्षित भूखण्ड है, जिसे स्पष्ट रूप से नजरी नक्शा में अंकित कर दिया गया है।

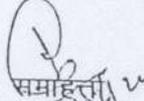
कार्यपालक अभियंता, गंगा सोन बाढ़ सुरक्षा प्रमंडल, दीघा, पटना के पत्रांक-1717, दिनांक-27.12.2023 (छायाप्रति संलग्न) के अनुसार प्रश्नगत भूमि (Tourist Facilitation Centre) Active Flood Zone में अवस्थित नहीं है। उनके इन्डेक्स मैप के अनुसार तथ्य निम्नवत् अंकित है :-

“Old heritage at Kanganghat is inside the flood plain of Ganga river and Tourist Facilitation Centre at Kanganghat may be considered as outside the active flood plain of Ganga river.”

 अंचलाधिकारी, पटना सदर
 कार्यपालक अभियंता, गंगा सोन बाढ़ सुरक्षा प्रमंडल, दीघा, पटना
 नगर मुख्याभियंता, पटना नगर निगम
 वरीय वैज्ञानिक, बिहार राज्य प्रदूषण नियंत्रण पर्वद, पटना
 भूमि सुधार उपसमाहर्ता, पटना सिटी
 अपर समाहर्ता, विशेष कार्यक्रम, पटना।

ज्ञापांक - 92 दिनांक-10/1/2/2024

प्रतिलिपि :- समाहर्ता, पटना को सादर सूचनार्थ समर्पित।


 अपर समाहर्ता,
 विशेष कार्यक्रम, पटना।
 पटना।

ITEM NO.47

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3367/2020

ASHOK KUMAR SINHA

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 100859/2020 - STAY APPLICATION)

Date : 05-02-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Akash Vashishtha, Adv.
Ms. Nidhi Agarwal, Adv.
Mr. Neeraj Kumar Sharma, AOR

For Respondent(s) Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Ms. Swarupama Chaturvedi, Adv.
Ms. Ruchi Kohli, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Santosh Kumar, Adv.
Mr. Annirudh Sharma-ii, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Azmat Hayat Amanullah, AOR
Mr. T. G. Shahi, Adv.

Ms. Shaswati Parhi, Adv.
Mr. Ravi Shanker Jha, Adv.
Mr. Manish Kumar, AOR

Mr. Chandrika Prasad Mishra, AOR
Ms. Prashasti Singh, Adv.
Mr. Ankit Pandey, Adv.
Ms. Swati Surbhi, Adv.
Mr. Upendra Narayan Mishra, Adv.
Mr. Deepak Shukla, Adv.

Signature Not Verified
Digitally signed by
Anta Mathur
Date: 2024.02.07
16:41:37 IST
Reason:



UPON hearing the counsel the Court made the following
O R D E R

When the matter is called on for hearing today, learned counsel appearing for the State of Bihar submits that steps have been taken to clear encroachment in the areas adjacent to the river Ganga or in and around the city of Patna. In some cases, he points out, the settlers have obtained stay orders from the High Court.

Let the State furnish particulars of the cases, in which proceedings are pending in the High Court. This shall be disclosed by way of an affidavit.

List on 04.03.2024.

Application registered as I.A. No. 27735 of 2023 for impleadment stands rejected but the applicant(s) is/are at liberty to apply before the appropriate forum.

(POOJA SHARMA)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR



कार्यपालक अभियन्ता का कार्यालय
गंगा सोन बाढ़ सुरक्षा प्रमण्डल, दीघा, पटना

पत्रांक :- 1717

दीघा, पटना /

दिनांक :- 27/12/2023

सेवा में,

अधीक्षण अभियन्ता,
बाढ़ नियंत्रण एवं जल निस्सरण अंचल,
पटना।

विषय:- माननीय सर्वोच्च न्यायालय के समक्ष दायर Civil Appeal No-3367/2020 अशोक कुमार सिन्हा V/S Union of India & others मामले में पर्यटन विभाग से संबंधित संशोधित प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग:- अभियन्ता प्रमुख, बाढ़ नियंत्रण एवं जल निस्सरण जल संसाधन विभाग, पटना का पत्रांक-4365 दिनांक-21.12.2023 के क्रम में मुख्य अभियन्ता, बाढ़ नियंत्रण एवं जल निस्सरण, जल संसाधन विभाग, पटना का ज्ञापांक -3943, दिनांक-23.12.2023.

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र से प्राप्त बिन्दुवार उत्तर प्रतिवेदन की पुनर्समीक्षा के उपरान्त संशोधित उत्तर प्रतिवेदन अग्रेतर कार्रवाई हेतु संलग्न कर समर्पित की जाती है। इस सम्बन्ध में अवर प्रमण्डल पदाधिकारी, गंगा सोन बाढ़ सुरक्षा अवर प्रमण्डल, मैनपुरा का पत्रांक 34, दिनांक 26.12.2023 से प्राप्त उत्तर प्रतिवेदन संलग्न की जाती है।

पुनर्समीक्षा के उपरान्त यह पाया गया कि पुरानी विरासत कंगन घाट गंगा नदी के Active Flood Plain में अवस्थित है। कंगन घाट से 60 m की दूरी पर Cement Concreet Road है, जो गंगा नदी व समानान्तर भद्र घाट से नूरपूर घाट (6.60 km) तक जाती है तथा Tourist Facilitation Centre Cemen Concreet Road से 145 m दूरी पर अवस्थित है। अर्थात् Tourist Facilitation Centre कंगन घाट से 205 m दूरी पर Country Side में अवस्थित है। Tourist Facilitation Centre का Plinth Level का R.L. 50.20 m है जो HFL (49.82 m) से 0.38 m ऊपर है। इस प्रकार यह कहा जा सकता है कि Tourist Facilitation Centre Active Flood Plain Zone में अवस्थित नहीं है। साक्ष्य के रूप में विगत पाँच वर्षों का HFL संलग्न नक्शा में दर्शाया गया है। इस प्रकार इस कार्यालय के पत्रांक 1071, दिनांक 14.08.2023 द्वारा समर्पित प्रतिवेदन यथावत् है।

सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

अनु० :- यथावत्।

INDEX PLAN-03 NUS.

विश्वासभाजन

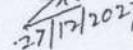

27/12/2023

(ई० शिशिर कुमार)

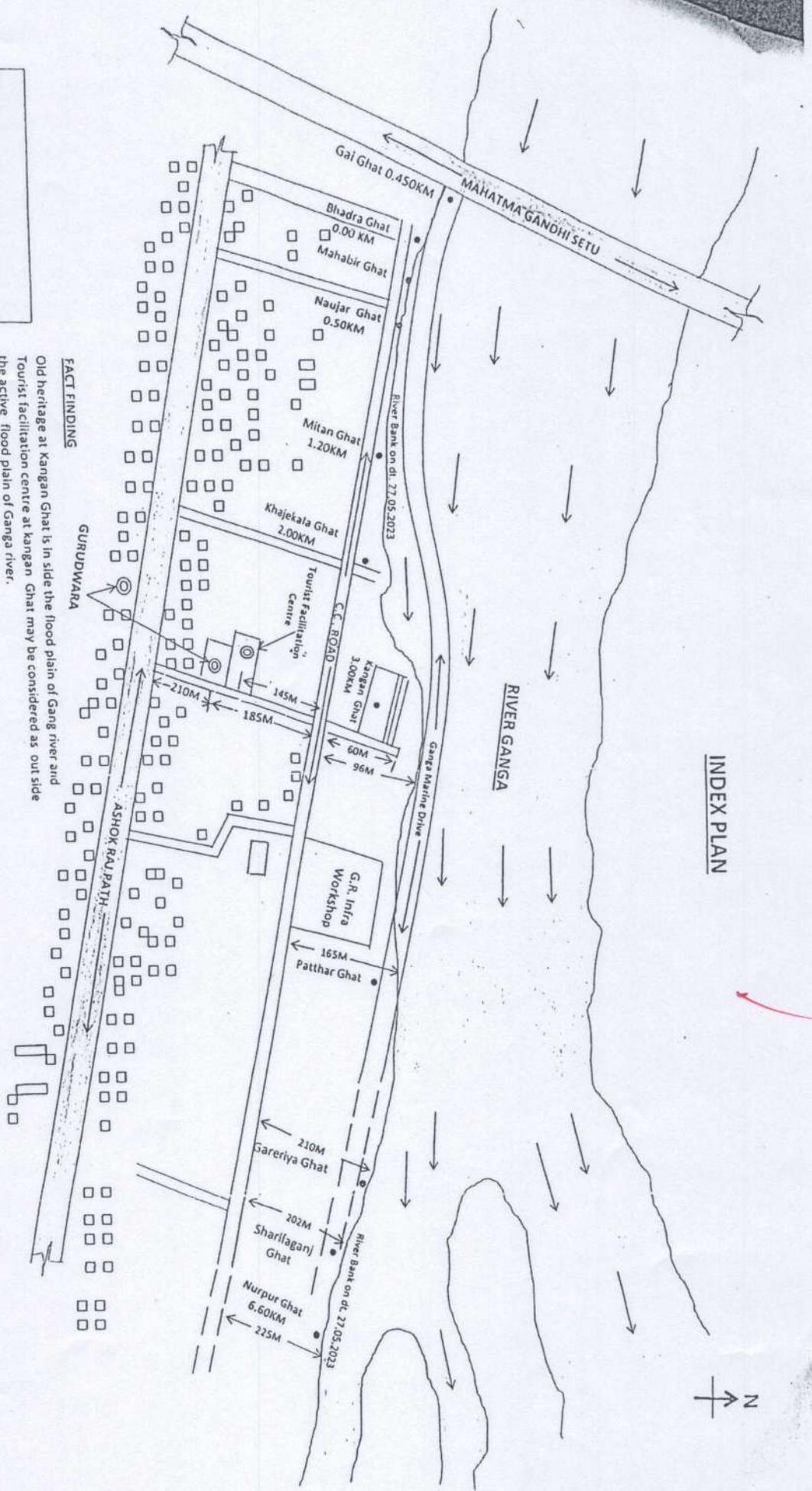
कार्यपालक अभियन्ता,

गंगा सोन बाढ़ सुरक्षा प्रमण्डल,

दीघा, पटना


27/12/2023

INDEX PLAN



FACT FINDING
 Old heritage at Kangan Ghat is in side the flood plain of Gang river and Tourist facilitation centre at Kangan Ghat may be considered as out side the active flood plain of Ganga river.

NOTE:-

| | |
|---|---------|
| 1. H.S.L OF KANGAN GHAT (YEAR 2016) | 49.82M |
| 2. FLOOD LEVEL OF KANGAN GHAT | 49.035M |
| 3. TOP LEVEL OF C.C ROAD NEAR KANGAN GHAT | 49.185M |
| 4. TOP LEVEL OF C.C ROAD IN FRONT OF TOURIST FACULTATION CENTRE | 49.192M |
| 5. N.S.L IN THE COMPOUND OF TOURIST FACULTATION CENTRE | 49.085M |
| 6. PUNTY LEVEL OF TOURIST FACULTATION CENTRE | 50.20M |

| Sl. No. | Date | Water Level at Kangan Ghat |
|---------|------------|----------------------------|
| 1 | 20.08.2016 | 50.52 M |
| 2 | 21.08.2017 | 48.42 M |
| 3 | 14.09.2018 | 49.58 M |
| 4 | 24.09.2019 | 49.79 M |
| 5 | 03.09.2020 | 48.81 M |
| 6 | 15.08.2021 | 50.45 M |
| 7 | 01.09.2022 | 49.59 M |

[Signature]
 J.E
 18/05/2023
 A.E
 12/12/2023
 E.E









GPS Map Camera



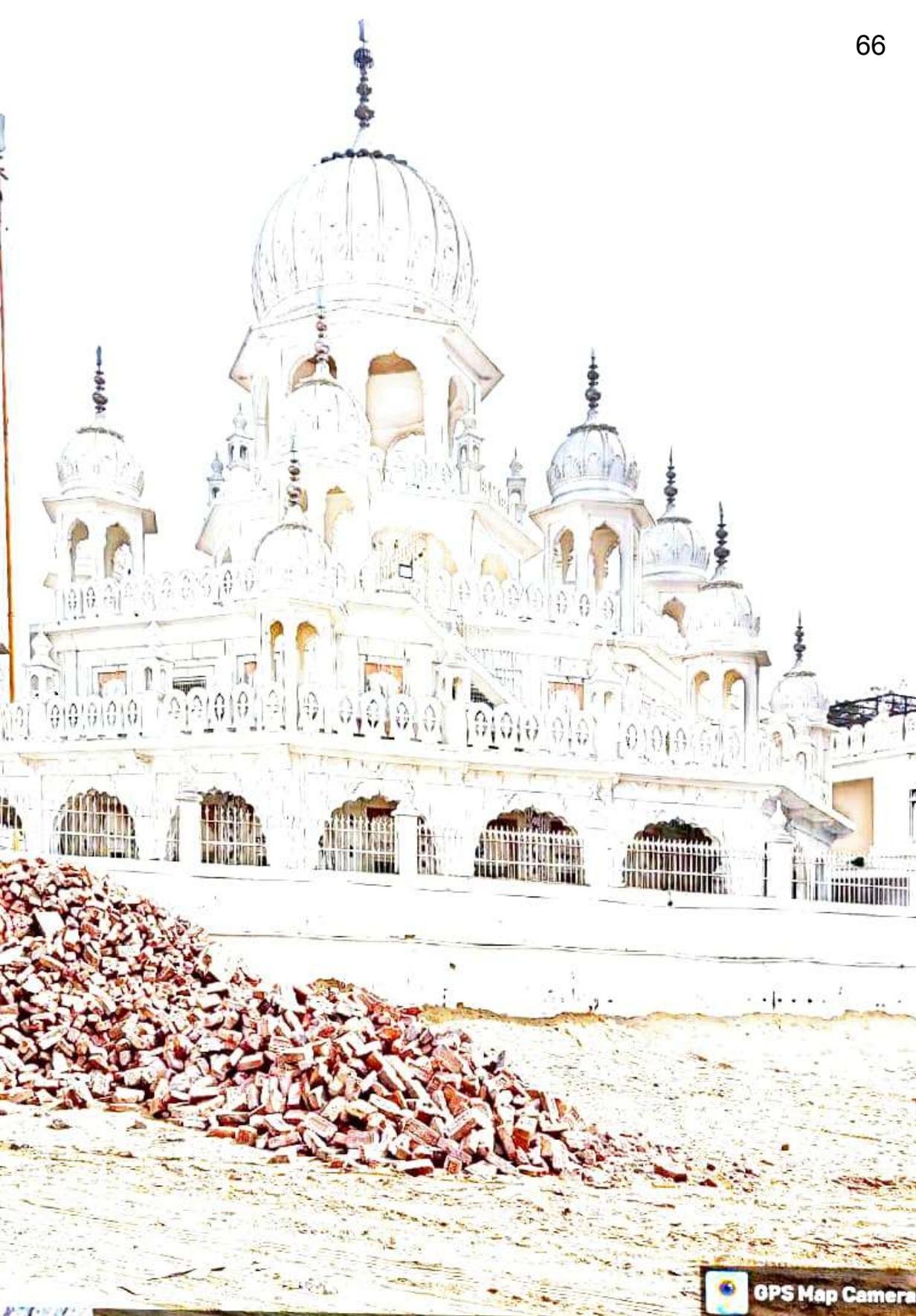
Patna, Bihar, India

H6XJ+8G7, Kangan Ghat Rd, Jhauganj, Hajiganj, Patna, Bihar 800008, India

Lat 25.598393°

Long 85.231373°

09/02/24 01:16 PM GMT +05:30



GPS Map Camera

Patna, Bihar, India

H6XJ+F55, Jhauganj, Hajiganj, Patna, Bihar 800008, India

Lat 25.598892°

Long 85.230642°

09/02/24 01:12 PM GMT +05:30



समाहरणालय, पटना
सामान्य शाखा

फोन नं : 2218900 68
75

फोन नं : 0612-2218545 (का10)
फैक्स नं : 2218900
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पत्रांक-33-02/2024. 507 / सा0 पटना, दिनांक 28/2/24

अपर जिला दण्डाधिकारी,
सामान्य, पटना।

सेवा में,

आयुक्त, पटना नगर निगम, पटना।

प्रबंधक, हरिमंदिर साहिब जी प्रबंधन समिति, गुरुद्वारा, पटना सिटी।

विषय :- माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता में दायर आवेदन संख्या-187/2023/EZ श्री राकेश कपूर, बनाम बिहार सरकार के मामले में दिनांक-10.01.2024 पारित आदेश के अनुपालन में नोटिस का तामिला के संबंध में।

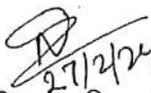
महाशय,

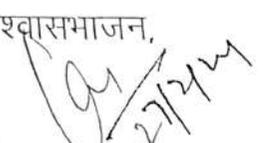
उपर्युक्त विषयक वाद में दिनांक-10.01.2024 को माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता द्वारा पारित आदेश के अनुसार प्रतिवादी संख्या-04 एवं 05 क्रमशः आयुक्त, पटना नगर निगम एवं प्रबंधक, हरिमंदिर साहिब जी प्रबंधन समिति गुरुद्वारा पटना सिटी को नोटिस का तामिला कराया जाना है। उक्त आदेश के अनुपालन में परिवादी से प्राप्त परिवाद कुल-26 (छबीस) पन्ने एवं माननीय राष्ट्रीय हरित अधिकरण पूर्वी बेंच कोलकता द्वारा पारित आदेश की प्रति संलग्न कर अग्रेत्तर कार्रवाई हेतु प्रेषित की जा रही है।

उल्लेखनीय है कि वाद में अगली सुनवाई की तिथि 08.04.2024 निर्धारित है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक:- यथोक्त।


प्रभारी पदाधिकारी,
सामान्य शाखा, पटना।

विश्वासभाजन,

अपर जिला दण्डाधिकारी,
सामान्य, पटना।

| | | |
|-----|---------------|------------|
| (5) | आयुक्त | 507 (3120) |
| | पटना नगर निगम | 28.02.24 |
| | पटना | |



प्रेषक,

पत्रांक-33-02/2024. 5.07. / सा0 पटना, दिनांक 28/2/24

सेवा में,

अपर जिला दण्डाधिकारी,
सामान्य, पटना।

आयुक्त, पटना नगर निगम, पटना।

प्रबंधक, हरिमंदिर साहिब जी प्रबंधन समिति, गुरुद्वारा, पटना सिटी।

विषय :-

माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता में दायर आवेदन संख्या-187/2023/EZ श्री राकेश कपूर, बनाम बिहार सरकार के मामले में दिनांक-10.01.2024 पारित आदेश के अनुपालन में नोटिस का तामिला के संबंध में।

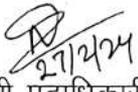
महाशय,

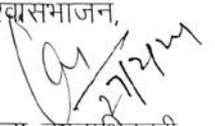
उपर्युक्त विषयक वाद में दिनांक-10.01.2024 को माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकता द्वारा पारित आदेश के अनुसार प्रतिवादी संख्या-04 एवं 05 क्रमशः आयुक्त, पटना नगर निगम एवं प्रबंधक, हरिमंदिर साहिब जी प्रबंधन समिति गुरुद्वारा पटना सिटी को नोटिस का तामिला कराया जाना है। उक्त आदेश के अनुपालन में परिवादी से प्राप्त परिवाद कुल-26 (छबीस) पन्ने एवं माननीय राष्ट्रीय हरित अधिकरण पूर्वी बेंच कोलकता द्वारा पारित आदेश की प्रति संलग्न कर अग्रेतर कार्रवाई हेतु प्रेषित की जा रही है।

उल्लेखनीय है कि वाद में अगली सुनवाई की तिथि 08.04.2024 निर्धारित है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक:- यथोक्त।


प्रभारी पदाधिकारी,
सामान्य शाखा, पटना।

विश्वासभाजन,

अपर जिला दण्डाधिकारी,
सामान्य, पटना।

28.02.24

(1) प्रेषक

हरिमंदिर साहिब जी
प्रबंधन समिति,
गुरुद्वारा, पटना सिटी

567 (3130)
28.02.24


28/2/24
8294622289
COMMITTEE